

POST OFFER ADVERTISEMENT

EMMSONS INTERNATIONAL LIMITED ("EIL" or Target Company")

Registered Office: 2637, 1st Floor, Naya Bazar, Delhi- 110006, New Delhi
Tel. No. 011-29247721-25, Fax No. 011-29247730

This Post Offer Advertisement is being issued by **Corporate Professionals Capital Private Limited**, on behalf of **Mr. Anil Monga, Mr. Rajesh Monga, Mrs. Manya Monga, Mrs. Rashi Monga, Mrs. Renu Monga, Mr. Shivaz Monga, Mrs. Poonam Monga, Mr. B.B. Gandhi and Mr. Jagroop Singh ("Acquirers")** and **M/s Emmpac Holdings Pvt. Ltd. ("PAC")**, in connection with the offer made by them, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement ("DPS") with respect to the aforementioned offer was published on May 29, 2012 in Business Standard (English) (All Editions), Business Standard (Hindi) (All Editions) and Mumbai Mitra (Marathi) (Mumbai Edition).

1.	Name of the Target Company	M/s Emmsons International Limited		
2.	Name of the Acquirer	Mr. Anil Monga, Mr. Rajesh Monga, Mrs. Manya Monga, Mrs. Rashi Monga, Mrs. Renu Monga, Mr. Shivaz Monga, Mrs. Poonam Monga, Mr. B.B. Gandhi and Mr. Jagroop Singh ("Acquirers") and M/s Emmpac Holdings Pvt. Ltd. ("PAC")		
3.	Name of the Manager to the Offer	M/s Corporate Professionals Capital Private Limited		
4.	Name of the Registrar to the Offer	M/s Link Intime India Private Limited		
5.	Offer Details			
a.	Date of Opening of the Offer	September 7, 2012, Friday		
b.	Date of Closure of the Offer	September 21, 2012, Friday		
6.	Date of Payment of Consideration	October 1, 2012, Monday		
7.	Details of Acquisition			
S. No.	Particulars	Proposed in the Offer Document		Actual
7.1	Offer Price	Rs.123/- per equity share		Rs.123/- per equity share
7.2	Aggregate number of shares tendered	15,59,486		74,248
7.3	Aggregate number of shares accepted	15,59,486		73,248
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 19,18,16,778/-		Rs.90,09,504/- (Actual Consideration Paid is Rs.89,88,174/- after deducting TDS on Interest Component)
7.5	Shareholding of the Acquirers and PACs before Agreements/Public Announcement (No. & %)	28,74,897 Equity Shares (47.93%)*		28,74,897 Equity Shares (47.93%)*
7.6	Shares Acquired by way of Agreements • Number • % of Fully Diluted Equity Share Capital	-		-
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	15,59,486 Equity Shares 26%		73,248 Equity Shares 1.22%
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	Nil		Nil
7.9	Post offer share holding of Acquirer and PACs • Number • % of Fully Diluted Equity Share Capital	44,34,383 Equity Shares 73.93%		29,48,145 Equity Shares 49.15%
7.10	Pre & Post offer shareholding of the Public • Number • % of Fully Diluted Equity Share Capital	Pre offer 28,89,296 48.17%	Post offer 13,29,810 22.17%	Pre offer 28,89,296 48.17% Post offer 28,16,048 46.95%

*The Acquirers and PAC belongs to the promoter and promoter group of the Target Company and the total shareholding of promoter and promoter group prior to the public announcement was 31,08,724 (51.83%) Equity Shares.

The Acquirers and PAC along with its board of directors severally and jointly accept full responsibility for the information in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.

A copy of this Post Offer Advertisement will also be available on the SEBI website at www.sebi.gov.in; BSE website at www.bseindia.com, website of Manager to the Offer www.corporateprofessionals.com and at the Registered Office of the Target Company i.e. 2637, 1st Floor, Naya Bazar, Delhi- 110006, New Delhi

Issued by Manager to the Offer



CORPORATE PROFESSIONALS CAPITAL PRIVATE LIMITED

D-28, South Extn. Part 1, New Delhi - 110049
 Contact Person: Mr. Manoj Kumar/ Ms. Ruchi Hans
 Ph.: 91-11-40622228/51, Fax: 91-11-40622201
 Email: manoj@indiapcp.com/ruchi@indiapcp.com
 SEBI Regn. No: INM000011435

On behalf of Acquirers and PAC

Place: New Delhi

Date: October 09, 2012